

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000033/2022	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD. VS M/S. ADARSH NOBLE CORPORATION LTD	JYOTIRMAYA PRASAD BEHERA VS	// (//
2	BLAPL/0009457/2022	KHIROD CHANDRA MAHANTA VS STATE OF ODISHA	DIGAMBAR SETHI VS	PATNA /119 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000069/2022
3	BLAPL/0009458/2022	MD. SAJAD VS STATE OF ODISHA	MAHES DAS VS	CHANDRASEKHARPUR /230 /2022 A.D.J.,BHUBANESWAR(Khordha *) TR/0000285/2022
4	BLAPL/0009459/2022	MAMATA SAHU @ MINASKHI DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /206 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) Spl/0000059/2022
5	BLAPL/0009460/2022	SUMIT PODAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SONEPUR /163 /2022 SPECIAL JUDGE,SONEPUR(Sonapur *) Spl/0000039/2022
6	BLAPL/0009461/2022	RAMOD TIWARI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	MOHANA /161 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000091/2021
7	BLAPL/0009462/2022	JHILLI SETHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DHARAKOT PS /228 /2022 J.M.F.C.,ASKA(Ganjam) GR/0001162/2022
8	BLAPL/0009463/2022	SILU SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /101 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000095/2021
9	BLAPL/0009464/2022	BABURAM MUNDA @ BUDHURAM MUNDA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /433 /2021 ADHOC ADDL DISTRICT AND SESSIONS JUDGE (FTSC), KEONJHAR(Kendujhar) Spl/0000095/2021
10	BLAPL/0009465/2022	SANTOS @ SANTOSH DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /174 /2022 JMFC, BHAPUR(Nayagarh *) GR/0000167/2022
11	BLAPL/0009466/2022	SAHADEV KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2022

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12	BLAPL/0009467/2022	RATALA BABURAO @ RATALU VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /158 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *) GR/0000316/2022
13	BLAPL/0009468/2022	PREM MAJHI @ PREMLAL VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIGHAR /246 /2021 A.D.J.,NAWARANGPUR(Nabarangapur *) TR/0000121/2021
14	BLAPL/0009469/2022	DINESH BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	UMERKOTE /82 /2021 ADJ,UMERKOTE(Nabarangapur *) TR/0000005/2021
15	BLAPL/0009470/2022	HADA @ KISHAN NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /331 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001253/2022
16	BLAPL/0009471/2022	DAMBURU GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /166 /2020 () //
17	BLAPL/0009472/2022	ARJUN RAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHAPRAKHOL /207 /2021 () //
18	BLAPL/0009473/2022	SUBAS KUMAR MEHER @ RAHUL VS STATE OF ODISHA	NIRANJAN LENKA VS	MACHHKUND /55 /2022 () //
19	BLAPL/0009474/2022	SANJAYA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	MAHANGA /111 /2022 () //
20	BLAPL/0009475/2022	KUNJA BIHARI KHADIA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BRAJARAJNAGAR /266 /2022 () //
21	BLAPL/0009476/2022	AMRIT KHORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SUNABEDA /20 /2021 () //
22	BLAPL/0009477/2022	BADAL KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /336 /2022 () //
23	BLAPL/0009478/2022	BULU BEHERA	RAMESH CHANDRA MAHARANA	ANGUL SADAR PS /702 /2022

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		VS	VS	()
24	BLAPL/0009479/2022	STATE OF ODISHA CHARANJIT SINGH @ HAPPY	RAMESH CHANDRA MAHARANA	// BRAJARAJNAGAR /252 /2022
		VS	VS	()
25	BLAPL/0009480/2022	STATE OF ODISHA ANIL PRADHAN @ TULU	MOHENDRA KUMAR MOHAPATRO	// COLLIERY /436 /2022
		VS	VS	()
26	BLAPL/0009481/2022	STATE OF ODISHA CHINTU SETHY	MAHES DAS	// BALLIGUDA /206 /2022
		VS	VS	()
27	BLAPL/0009482/2022	STATE OF ODISHA BAPUN PRADHAN	PRAJIT KUMAR PRADHAN	// / /0
		VS	VS	()
28	BLAPL/0009483/2022	STATE OF ODISHA MANAS PRADHAN	AMIT KUMAR NATH	// PURUNAKOTE /100 /2022
		VS	VS	()
29	BLAPL/0009484/2022	STATE OF ODISHA SABITARANI GHADAI	ANUGRAHA NARAYAN SAMANTARAY	// PARADEEP /165 /2022
		VS	VS	()
30	BLAPL/0009485/2022	STATE OF ODISHA PUSPARAJ GAUDH @ PUSHRAJ GOUDH	SUCHIT KUMAR NAYAK	// JEYPORE SADAR /241 /2020
		VS	VS	()
31	BLAPL/0009486/2022	STATE OF ODISHA SUKA SODI	PUSPAMITRA MOHAPATRA	// MATHILI /42 /2019
		VS	VS	()
32	BLAPL/0009487/2022	STATE OF ODISHA CHINTAMANI NAIK	JYOTIRMAYA SAHOO	// BAIDYANATHPUR /291 /2022
		VS	VS	()
33	BLAPL/0009488/2022	STATE OF ODISHA REBATI NAIK	SANTOSH KUMAR MAHANTY	// JAGANNATHA PRASAD /337 /2021
		VS	VS	()
34	BLAPL/0009489/2022	STATE OF ODISHA MANGAL NAIK	DR. SIMANCHALLA RANJIT	// PATTAPUR (DIGAPAHANDI) /268 /2022
		VS	VS	NYAYADHIKARI G.N. /J.M.F.C,SANAKHEMUNDI(Ganjam)

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35	BLAPL/0009490/2022	STATE OF ODISHA RAMACHANDRA JENA VS	SANTOSH KUMAR MAHANTY VS	GR/0000261/2022 KHALLIKOTE /354 /2022 ()
36	BLAPL/0009491/2022	STATE OF ODISHA MAKURU PURTY VS	PARTHA SARATHI NAYAK VS	// SARAT /41 /2022 ()
37	BLAPL/0009492/2022	STATE OF ODISHA MURARJI SAGAR VS	BIJAYA KUMAR RAGADA VS	// NANDAPUR /35 /2019 ()
38	BLAPL/0009493/2022	STATE OF ODISHA HENA MAJHI @ HEENA MAJHI VS	DEVASHIS PANDA VS	// BADAGODA P.S. /317 /2022 ()
39	BLAPL/0009494/2022	STATE OF ODISHA SK. SURAJUDDIN @ SURAJUDEN VS	PRAJIT KUMAR PRADHAN VS	// BADAGODA P.S. /317 /2022 ()
40	BLAPL/0009495/2022	STATE OF ODISHA SHYAMSUNDAR SINGH VS	SAMIR KUMAR MISHRA VS	// BADSAAHI /196 /2022 ()
41	BLAPL/0009496/2022	STATE OF ODISHA SUROJ KHILLA @ KHILLO VS	ANANTA NARAYAN PATTANAYAK VS	// SEMILLIGUDA /2 /2021 ()
42	BLAPL/0009497/2022	STATE OF ODISHA MANTU BEHERA VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /291 /2022 ()
43	BLAPL/0009498/2022	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SOUMYA RANJAN DAS VS	// JHARSUGUDA GRPS /31 /2009 ()
44	BLAPL/0009499/2022	STATE OF ODISHA SRIDHAR BEHERA VS	SAROJ KUMAR DAS VS	// KHALLIKOTE /379 /2022 ()
45	BLAPL/0009500/2022	STATE OF ODISHA SIBU @ SIBU RANJAN SAHU VS	KOUSIK ANANDA GURU VS	// JARAPADA /61 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0009501/2022	SANJAY KUMAR KHATUA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SAHID NAGAR P.S. /437 /2022 () //
47	BLAPL/0009502/2022	SUBRAT KUMAR SINGHA @ SUBRAT SINGHA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	JALESWAR /319 /2022 () //
48	BLAPL/0009503/2022	URMIL NIMAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADMAPUR /34 /2022 () //
49	BLAPL/0009504/2022	SUDDAM HUSSAIN FAJALU RAHMAN MAULA @ SUDHAMANNA KUMAR MISHRA VS STATE OF ODISHA	DEBASA KUMAR MISHRA VS	PADMAPUR /50 /2022 () //
50	BLAPL/0009505/2022	MOHAMMAD IZHAR ALAM @ MOHAMMAD IZHAR VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //
51	BLAPL/0009506/2022	MANN Singh RATHORE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
52	BLAPL/0009507/2022	SAGAR JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHARMASALA /206 /2022 () //
53	BLAPL/0009508/2022	ANNA PARIDA @ HARSA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /365 /2019 () //
54	BLAPL/0009509/2022	RAJESH MAJHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NARLA /100 /2022 () //
55	BLAPL/0009510/2022	KANHU PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	SATYABADI /364 /2020 () //
56	BLAPL/0009511/2022	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	NAIKANI-DIHI /171 /2022 () //
57	BLAPL/0009512/2022	DURJYODHAN KUMAR @ KUMBHAR	SATYA NARAYAN MISHRA	KESINGA /276 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009513/2022	ANTARA @ ANTARYAMI NATH	MOHAN KUMAR SAHU	BANTALA /331 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009514/2022	NIMAI MAJUMDAR	JUGALA KISHORE PANDA	KALIMELA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009515/2022	DIGANTA JENA	UDIT RANJAN JENA	BINJHARPUR /383 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009516/2022	DASARATHI HANSDAH	BASANTA KUMAR DAS	KULIANA /73 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009517/2022	SANTANU GIRI @ SANTANU KUMAR GIRI	ANJAN KUMAR BISWAL	BARIPADA TOWN /175 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009518/2022	KHTISH KUMAR ACHARYA	TUSAR KUMAR MISHRA	MAHANGA /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009519/2022	ABISEK PATRA	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009520/2022	DEEPAK BISOYI @ DEEPAK KUMAR BISOYI	SANTOSH KUMAR MAHANTY	BUGUDA /394 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009521/2022	BIDYA GIRI	SANTOSH KUMAR MAHANTY	BUGUDA /394 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009522/2022	RAM @ RAMA GIRI	SANTOSH KUMAR MAHANTY	BUGUDA /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009523/2022	SAGAR MALLIK @ MALIK	UDIT RANJAN JENA	BINJHARPUR /218 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0009524/2022	STATE OF ODISHA SOURAV MAITY VS	BIPIN KUMAR NAYAK VS	// BHARATPUR PS /175 /2022 ()
70	BLAPL/0009525/2022	STATE OF ODISHA LABU @ JAYARAM MAJHI VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /249 /2022 ()
71	BLAPL/0009526/2022	STATE OF ODISHA MADHAB NAIK VS	BIBHU PRASAD CHHUALSINGH VS	// KABISURYANAGAR (KODALA) /172 /2020 ()
72	BLAPL/0009527/2022	STATE OF ODISHA JAGABANDHU NAYAK VS	PARTHA SARATHI NAYAK VS	// DHENKANAL SADAR /56 /2022 ()
73	BLAPL/0009528/2022	STATE OF ODISHA DILUA @ DILLIP KUMAR BARAL VS	SMRUTI RANJAN MOHAPATRA VS	// NAYAPALLI P.S. /400 /2022 ()
74	BLAPL/0009529/2022	STATE OF ODISHA CHANDAN NAYAK VS	SUBODH KUMAR MOHANTY VS	// BELLAGUNTHA /270 /2022 ()
75	BLAPL/0009530/2022	STATE OF ODISHA SK. KHALID @ SK. SAMAT VS	BHABANI SANKAR MISHRA VS	// DHARMASALA /450 /2022 ()
76	BLAPL/0009531/2022	STATE OF ODISHA ANWAR KHAN VS	SANGRAM KESHARI ROUT VS	// NANDAPUR /32 /2022 ()
77	BLAPL/0009532/2022	STATE OF ODISHA DUSASAN SWAIN VS	KARUNAKAR NAYAK VS	// KOREI /126 /2022 ()
78	BLAPL/0009533/2022	STATE OF ODISHA RANJAN KUMAR NAYAK VS	SARATHI JYOTI MOHANTY VS	// SAHID NAGAR P.S. /409 /2022 ()
79	BLAPL/0009534/2022	STATE OF ODISHA PRADIPTA KUMAR MOHAPATRA VS	MANORANJAN MISHRA VS	// BHARATPUR PS /150 /2022 ()
		STATE OF ODISHA		//

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80	BLAPL/0009535/2022	CHIRANJIBI JENA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	KEONJHAR TOWN /222 /2022 () //
81	BLAPL/0009536/2022	PRAKASH SAHU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	GOCHHAPADA /54 /2021 () //
82	BLAPL/0009537/2022	GOPAL CHANDRA MAHALIK VS STATE	NIRANJAN LENKA VS	BAISINGA /352 /2021 () //
83	BLAPL/0009538/2022	MANORANJAN DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PARADEEP LOCK /274 /2022 () //
84	BLAPL/0009539/2022	SUNIL @ KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /331 /2022 () //
85	BLAPL/0009540/2022	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	S.P.(CID-CRL),CUTTACK /14 /2019 () //
86	BLAPL/0009541/2022	AMAL DEY VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /103 /2020 () //
87	CMAPL/0000488/2022	M/S.PRATAP ICE FACTORY II VS ORISSA ELECTRICITY REGULATORY COMMNR.,ORISSA	ADV. VS	// () //
88	CMAPL/0000489/2022	ANJALI BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
89	CMAPL/0000490/2022	BISWANATH PATI VS STATE OF ORISSA	ADV. VS	// () //
90	CMAPL/0000491/2022	DASARATHA DAS VS JYOTSNARANI BISWAL@DAS	ADV. VS	// () //
91	CMAPL/0000492/2022	NAMITA SINGH	PRASANTA KUMAR NAYAK	//

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		VS	VS	()
		COMMISSIONER OF CONSOLIDATION,ODISHA		//
92	CMP/0000946/2022	SIMAN HANSDAH	MANAS RANJAN DHAL	//
		VS	VS	()
		THAKURA MAJHI		//
93	CMP/0000947/2022	SANJUKTA BADI	AMAR KUMAR MOHANTY	//
		VS	VS	()
		MINAKETAN SANBAD		//
94	CMP/0000948/2022	M/S.P.K.ENTERPRISES	BIBEKANANDA BHUYAN	//
		VS	VS	1ST ADJ,CUTTACK(Cuttack)
		SURESH CHANDRA PANDA		CVREV/0000006/2022
95	CMP/0000949/2022	BRAJABANDHU PATI	TANMAY MISHRA	//
		VS	VS	CIVIL JUDGE (JD),BHUBANESWAR(Khordha *)
		SANJAYA KUMAR PANDA		CS/0000263/2003
96	CMP/0000950/2022	DILLIP TAREI	GOPINATH MISHRA	//
		VS	VS	()
		ANIRUDDHA SAHU		//
97	CMP/0000951/2022	MD.MAHFOOZ ALAM	SANJEEV UDGATA	//
		VS	VS	()
		LATIKA PATEL		//
98	CMP/0000952/2022	ASHOK KUMAR PRADHAN	SURYAKANTA DWIBEDI	//
		VS	VS	()
		ANANTA KUMAR BANA		//
99	CMP/0000953/2022	HEMALATA SAHU @ JENA	DEBENDRA KUMAR SAHOO-1	//
		VS	VS	()
		SITA SAHOO		//
100	CMP/0000954/2022	VINEET KAPOOR	BHASKAR CHANDRA PANDA	//
		VS	VS	()
		SUDHI KUMAR SENAPATI		//
101	CMP/0000955/2022	BHIKARI CHARAN PAL	ALOK KUMAR MOHANTY	//
		VS	VS	()
		RAGHUNATH PAL		//
102	CMP/0000956/2022	PITAMBAR PANDA	SUBRAT KUMAR DAS	//
		VS	VS	()

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		RAMAKANTA BEHERA		//
103	CONTC/0005982/2022	SANTOSH KUMAR PADHI	ADV	//
		VS	VS	0
		PURUSOTTAM BENIA, SUB REGISTRAR CUM ADDITIONAL TAHASILDAR, KONISI		//
104	CONTC/0005983/2022	PABITRA MOHAN SAHU	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
105	CONTC/0005984/2022	BIJAYA KUMAR PARIDA	ADV.	//
		VS	VS	0
		ANU GARG,SECY.,WATER RESOURCES DEPT.		//
106	CONTC/0005985/2022	RABINDRA KUMAR RAY	ADV	//
		VS	VS	0
		PARUL PATAWARI, COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//
107	CONTC/0005986/2022	BALAMATI GOND	ADV.	//
		VS	VS	0
		AKHAYA SUNIL AGARWAL,SUB COLLECTOR,NABARANGAPUR		//
108	CONTC/0005987/2022	PADMA CHARAN PANIGRAHY	ADV	//
		VS	VS	0
		VISHAL K.DEV, PRINCIPAL SECY, FINANCE DEPT		//
109	CONTC/0005988/2022	MAHENDRANATH HOTTA	ADV.	//
		VS	VS	0
		VISHAL K.DEV,PRINCIPAL SECY.,FINANCE DEPT.		//
110	CONTC/0005989/2022	ANIL KUMAR SETHI	ADV.	//
		VS	VS	0
		BIR VIKRAM YADAV, I.A.S		//
111	CONTC/0005990/2022	CHAKRADHAR PANDA	ADV.	//
		VS	VS	0
		G.MATHIVATHAN, I.A.S.		//
112	CONTC/0005991/2022	SABITRI SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
113	CONTC/0005992/2022	HARI NARAYAN PATRA	ADV.	//
		VS	VS	0
		ASWATHY S.IAS		//

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114	CONTC/0005993/2022	HARISH CHANDRA PATRA VS NALINIKANTA BEHERA, OFC SR. BRANCH	CHITTARANJAN PATTNAIK VS	// 0
115	CONTC/0005994/2022	NAMITA PRADHAN VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
116	CONTC/0005995/2022	PADMINI PANDA VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
117	CONTC/0005996/2022	PRAMOD KUMAR PRADHAN VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
118	CONTC/0005997/2022	SASMITA NANDA VS ASWASTI S., I.A.S.	ADV VS	// 0
119	CONTC/0005998/2022	BRUNDABATI NEPAK VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
120	CONTC/0005999/2022	RABINDRA NAIK VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
121	CONTC/0006000/2022	MANJULA PATEL VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
122	CONTC/0006001/2022	PURUSOTTAM PATEL VS SANGRAM KESHARI MOHAPATRA, IAS	ADV. VS	// 0
123	CONTC/0006002/2022	RAMAKRUSHNA RATH VS SANGRAM KESHARI MOHAPATRA, I.A.S.	ADV VS	// 0
124	CONTC/0006003/2022	SURESH CHANDRA NAIK VS SANGRAM KESHARI MOHAPATRA, IAS	ADV. VS	// 0
125	CONTC/0006004/2022	KALPANA NAYAK	ADV.	//

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		VS	VS	0
		ASWASTI S.,IAS		//
126	CONTC/0006005/2022	HEMANTA KUMAR PRUSETH	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, I.A.S.		//
127	CONTC/0006006/2022	SAGYAN PATEL	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, I.A.S.		//
128	CONTC/0006007/2022	SRIKANTA CHOUDHURY	ADV.	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, IAS		//
129	CONTC/0006008/2022	RAGHUNATH DASH	ADV.	//
		VS	VS	0
		BHAKTA CHARAN MOHANTY, ENGNR. IN CHIEF, W.R. DEPT.		//
130	CONTC/0006009/2022	SUNIL CHANDRA MOHAPATRA	KAMAL RANJAN MOHAPATRA	//
		VS	VS	0
		SHEEL VARDHAN SING, I.P.S.		//
131	CONTC/0006010/2022	BANABIHARI MOHANTY	B.SATAPATHY	//
		VS	VS	0
		BHABANI SANKAR CHAYANI, O.A.S.		//
132	CONTC/0006011/2022	PRADEEP KUMAR PANDA	ADV.	//
		VS	VS	0
		SANGRAM KISHORE MOHAPATRA, DIRECTOR, SECONDARY EDU.,		//
133	CONTC/0006012/2022	LOKANATH SAMANTARA	ADV	//
		VS	VS	0
		SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU, ODISHA		//
134	CONTC/0006013/2022	LAXMAN TARAI	ADV	//
		VS	VS	0
		SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU, ODISHA		//
135	CONTC/0006014/2022	SURJYA NARAYAN PANDA	ADV.	//
		VS	VS	0
		SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU.		//
136	CONTC/0006015/2022	BISHNU CHARAN PATNAIK	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006016/2022	SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU, ODISHA TARINI CHARAN SAHU VS	ADV VS	// // 0
138	CONTC/0006017/2022	SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDU, ODISHA MANASI SINHA VS	ADV. VS	// // 0
139	CONTC/0006018/2022	ASHOK KUMAR MEENA, PRINCIPAL SECY., P.R. AND D.W. DEPT. RAJALAXMI SAMANTARA VS	ADV. VS	// // 0
140	CONTC/0006019/2022	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDU. HIMANSU SEKHAR MUNI VS	ADV. VS	// // 0
141	CONTC/0006020/2022	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDU. ANCHALIKA NIRMAM SHRMIK SANGH VS	ADV. VS	// // 0
142	CONTC/0006021/2022	SACHIN RAMCHANDRA JADHAV, IAS BIMAL KUMAR PATEL VS	ADV. VS	// // 0
143	CONTC/0006022/2022	SHALINI PANDIT, IAS ANAM KUMAR BAUG VS	ADV. VS	// // 0
144	CONTC/0006023/2022	STATE OF ODISHA PRAVAKAR PATTANAİK VS	ADV VS	// // 0
145	CONTC/0006024/2022	ANU GARG, ADDL. CHIEF SECY., W.R DEPT. BASANTI MOHAPATRA VS	ADV VS	// // 0
146	CONTC/0006025/2022	SASWAT MISHRA, I.A.S. GAUTAMA DAS VS	RAJJEET ROY VS	// // 0
147	CONTC/0006026/2022	SAGAR MOHANTY, CHIEF ENGR., MAHANADI KATHAJODI SYSTEM W.R DEPT. PRAMOD KUMAR SAHOO VS	ADV. VS	// // 0
		SATYABRATA SAHU, IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006027/2022	ANUPAM RAY VS DILLIP SATAPATHY	ADV. VS	// ()
149	CONTC/0006028/2022	PRAMOD CHANDRA NAYAK VS ASST. MANAGER ELECT. CESU, TPCODAL	RANJAN KUMAR ROUT VS	// ()
150	CONTC/0006029/2022	ISHWAR CHANDRA MOHANTA VS ASWATHY S., I.A.S.	ADV VS	// ()
151	CONTC/0006030/2022	KRUSHNA CHANDRA DASH VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// ()
152	CRLA/0000853/2022	LAXMIKANTA PARABHOI VS STATE OF ODISHA	UMAKANTA BARIK VS	KOMNA PS /289 /2021 () //
153	CRLA/0000854/2022	KATHU @ CHAKRADHAR MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	barpalli /62 /2011 () //
154	CRLA/0000855/2022	RABINDRA KALSER@MANGAL VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	RAJGANGPUR /237 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000095/2022
155	CRLA/0000856/2022	SURA @ SURENDRA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE SADAR /343 /2015 () //
156	CRLA/0000857/2022	ANIL KUMAR PANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /107 /2021 () //
157	CRLA/0000858/2022	KHIROD KUMAR DASH VS STATE OF ODISHA	SATYA RANJAN MULLA VS	AUL /145 /2016 () //
158	CRLA/0000859/2022	SUSANTA BISOYI VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /214 /2016 () //
159	CRLA/0000860/2022	TONTA GAANA @ TANTE GANNA	RAMAKANTA PRADHAN	BAISINGA /152 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0000861/2022	STATE OF ODISHA MANTU BEHERA	ABHISHEK DASH	// JASHIPUR /77 /2022
		VS	VS	()
161	CRLA/0000862/2022	STATE OF ODISHA MANORANJAN KABAT	BISWAJIT MOHAPATRA	// KHUNTA /172 /2022
		VS	VS	()
162	CRLMA/0000264/2022	STATE OF ODISHA BANKABIHARI SAMAL	ADV	// KENDRAPARA /56 /2014
		VS	VS	()
163	CRLMC/0002753/2022	STATE OF ODISHA PRASANTA CHAUDHURY@SAHOO	BIJAYA KUMAR SAHOO	// KHANDAPARA /100 /2021
		VS	VS	DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh *)
164	CRLMC/0002754/2022	STATE OF ODISHA BHAGABAN MISRA	SANTOSH KUMAR MAHANTY	ST/0000109/2021 KABISURYANAGAR (KODALA) /216 /2013
		VS	VS	()
165	CRLMC/0002755/2022	STATE OF ODISHA SRIKANTA SAHU	SANTOSH KUMAR MAHANTY	// GOLANTHARA (BERHAMPUR) /182 /2017
		VS	VS	()
166	CRLMC/0002756/2022	STATE OF ODISHA TUKUNA@RANJIT PATRA	DIPAK RANJAN MISHRA	// AMBADOLA /49 /2021
		VS	VS	A.D.J., GUNUPUR(Rayagada *)
167	CRLMC/0002757/2022	STATE OF ODISHA BHAGIRATHI BEHERA	RAMESH CHANDRA MAHARANA	CT/0000006/2022 KUAKHIA /123 /2017
		VS	VS	()
168	CRLMC/0002758/2022	STATE OF ODISHA DUKHU MEHER	PRASANNA KUMAR MISHRA	// SONEPUR /143 /2021
		VS	VS	()
169	CRLMC/0002759/2022	STATE OF ODISHA BISWANATH MOHAPATRA	SUBRATA MISHRA	// BHARATPUR PS /373 /2022
		VS	VS	()
170	CRLMC/0002760/2022	STATE OF ODISHA PRAFULLA KUMAR PAIKRAY	NILAKANTHA DAS	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002761/2022	STATE OF ODISHA PRASAN SAHOO@PRASANNA SAHOO VS	DEVASHIS PANDA VS	// KANDARPUR /108 /2022 ()
172	CRLMC/0002762/2022	STATE OF ODISHA KAMAL KANTA SUNDARAY VS	GOPINATH MISHRA VS	// / /0 ()
173	CRLMC/0002763/2022	STATE OF ODISHA PRAKASH CHANDRA SRICHANDAN GOUTAM KUMAR SAHOO VS	SURYA NARAYAN BISWAL VS	// MAHILA P.S. BUXIBAZAR /111 /2015 ()
174	CRLMC/0002764/2022	STATE OF ODISHA SUMANTI PRADHAN VS	SUSANTA KUMAR MISHRA VS	// / /0 ()
175	CRLMC/0002765/2022	STATE OF ODISHA SOMANATH MOHARANA@MAHARANA VS	AMLAN SHAKTI PAUL VS	// BANAPUR P.S. /66 /2019 ()
176	CRLMC/0002766/2022	STATE OF ODISHA MANISHA MONDAL VS	AVIJIT PAL VS	// BADAGODA P.S. /143 /2017 ()
177	CRLMC/0002767/2022	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	RAKESH KUMAR ROUTRAY VS	// MANGALA BAG /16 /2021 ()
178	CRLMC/0002768/2022	STATE OF ODISHA BIKRAM CHHATI VS	BUDHIRAM DAS VS	// AMBADOLA /44 /2021 ASST. SESSIONS JUDGE, BISSAMCUTTACK(Rayagada *)
179	CRLMC/0002769/2022	STATE OF ODISHA RASANANDA ROUT VS	PRAMOD CHANDRA SEJPADA VS	// CT/0000009/2021 BIDANASI /90 /2022 ()
180	CRLMC/0002770/2022	STATE OF ODISHA BABU@RAGHUNATH DAS VS	RAMAKRISHNA NAIK VS	// KUJANGA /163 /2001 ()
181	CRLMC/0002771/2022	STATE OF ODISHA SK.MD.YOUSSUF VS STATE OF ODISHA	MANASI MOHAPATRA VS	// BHADRAK RURAL /757 /2015 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002772/2022	DUTI KRUSHNA MAHAPATRA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BELLAGUNTHA /109 /2022 () //
183	CRLMC/0002773/2022	SUMITRA BEHERA VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /109 /2020 () //
184	CRLMC/0002774/2022	RAJKISHORE AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JHARSUGUDA /101 /2004 () //
185	CRLMC/0002775/2022	RAJUA@RAJ KISHORE MALLIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BINJHARPUR /154 /2022 () //
186	CRLMC/0002776/2022	CHANA@CHAINA@TRILOCHAN MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIKIRAI /150 /2017 () //
187	CRLMC/0002777/2022	SUMITRA RANI DASH VS JMFC (CITY), CUTTACK	RANJAN KUMAR BEHERA VS	BADAMBADI /204 /2022 () //
188	CRLMC/0002778/2022	RAJIB MULLUK VS STATE OF ODISHA	ASUTOSH MOHANTY VS	PARADEEP /152 /2021 () //
189	CRLMC/0002779/2022	SUJIT KUMAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NUAGAON /5 /2021 () //
190	CRLMC/0002780/2022	MANORANJAN BISWAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	SULIAPADA /58 /2022 () //
191	CRLMC/0002781/2022	AJAYA KUMAR JENA@AJAY JENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BRAHMANITARANG /27 /2022 () //
192	CRLMC/0002782/2022	DILLIP KUMAR SINGH VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	NIALI /70 /2016 () //
193	CRLMP/0002001/2022	MANORANJAN SAHOO	ALOK KUMAR PANDA	/ 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002002/2022	ANSUMAN SATAPATHY	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0002003/2022	MINANAYANA DASH	AKSHAYA KUMAR PANDEY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0002004/2022	SURENDRA NAYAK	JANAKI KANTA MAHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0002005/2022	PRABHAT BHANU MUDULI	SUKANTA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0002006/2022	SHARMILA SHARMA	PRADEEP KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0002007/2022	PRABHULAL HATFARIA	KSHIRODA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0002008/2022	NARMADA PRADHAN	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0002009/2022	SUJIT GUPTA	PRASANTA KUMAR SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0002010/2022	UMESH CHANDRA DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0002011/2022	SAUDAMINI SAHU	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0002012/2022	KISHORE CHANDRA BEHERA	MIHIR KANTA RATH	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0002013/2022	STATE OF ODISHA BASANTI SAHU VS	BYOMAKESH TRIPATHY VS	// /0 ()
206	CRLMP/0002014/2022	STATE OF ODISHA ASWINI KUMAR SANGANERIA VS	BYOMAKESH TRIPATHY VS	// /0 ()
207	CRLMP/0002015/2022	STATE OF ODISHA LATIKA SETHI VS	PRABIR KUMAR RAY VS	// /0 ()
208	CRLMP/0002016/2022	STATE OF ODISHA JOGENDRA PRADHAN VS	BYOMAKESH TRIPATHY VS	// /0 ()
209	CRLMP/0002017/2022	STATE OF ODISHA JHANSI @ BHARGABI DHANGADA MAJHI VS	MANAS CHAND VS	// /0 ()
210	CRLMP/0002018/2022	STATE OF ODISHA ARUN KUMAR DWARI VS	RAMA CHANDRA JENA VS	// /0 ()
211	CRLREV/0000457/2022	STATE OF ODISHA SUJAN NAIK VS	MANORANJAN MUDULI VS	// /0 Addl.sessions Judge,athagarh(Cuttack)
212	CRLREV/0000458/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SATYABRATA MOHANTY VS	// /0 CRA/0000052/2013
213	CRLREV/0000459/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SATYABRATA MOHANTY VS	// /0 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *)
214	CRLREV/0000460/2022	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SATYABRATA MOHANTY VS	// /0 CRA/0000016/2019
215	CRLREV/0000461/2022	STATE OF ODISHA SUVASMITA SAHU VS RANJIT BHATTRAY	BISWAMBAR MOHANTY VS	// /0 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *) CRA/0000015/2019
				// /0 CRA/0000017/2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000491/2022	NIRUPAMA BEHERA VS MANAGING PARTNER, M/S., KARTHICK	PRADEEP KUMAR MISHRA VS	// 0
217	MACA/0000492/2022	ORIENTAL INSURANCE COMPANY LTD. VS CHITTARANJAN SAHU	SANTOSH KUMAR MOHANTY VS	// 0
218	MACA/0000493/2022	SHRADHANJALI PADHIHARI VS RANJITA ROUT	BIRANCHI NARAYAN RATH VS	// 0
219	MACA/0000494/2022	HARIHAR ROUT VS KRUSHNA NAYAK	DHANANJAYA MUND VS	// 0
220	MATA/0000195/2022	LEELA YEGULA@M.LEELA VS SAGAR KUMAR	PRATYUSHA NAIDU VS	// 0
221	RPFAM/0000237/2022	AJIT KUMAR MANDAL VS MEENA MANDAL	RAJIB LOCHAN PATNAIK VS	// 0
222	RPFAM/0000238/2022	MANOJ BARIK VS HARIPRIYA BARIK	PRAVAT KUMAR MOHANTY VS	// 0
223	RPFAM/0000239/2022	SUKADEV RAULA VS SABITA RAULA	AMRITA MISHRA VS	// 0
224	RSA/0000230/2022	CHIEF EXECUTIVE OFFICER, AUTHORISED OFFICER VS BISHNU DAS	SONDI C. GUPTA MISHRA VS	// 0
225	RSA/0000231/2022	SULOCHANA LENKA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0
226	RVWPET/0000240/2022	SADASIBA PANDA VS PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	KAMAL RAY VS	// 0
227	RVWPET/0000241/2022	DEPUTY COMMISSIONER OF INCOME TAX, RANGE VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RVWPET/0000242/2022	ARUN KUMAR DASH MAMATA SAHOO	H.N.MOHAPATRA	//
		VS	VS	0
229	RVWPET/0000243/2022	STATE OF ODISHA LAXMI PALAI	ADV	//
		VS	VS	0
230	RVWPET/0000244/2022	STATE OF ODISHA ANNAPURNA DASH	ADV.	//
		VS	VS	0
231	TRP(C)/0000368/2022	SABITRI DASH and ORS. NAMRATA NIBEDITA	PRIYA RANJAN SINGH	//
		VS	VS	0
232	TRP(C)/0000369/2022	PRAVAT KUMAR SAHOO AJAYA KUMAR SATPATHY	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
233	TRP(C)/0000370/2022	THE REGISTRAR, DISTRICT AND SESSIONS JUDGE, PURI NAMRATA MISHRA	GOPINATH MISHRA	//
		VS	VS	0
234	TRP(C)/0000371/2022	CHINMAYA DAS MAMATA MAYEE PANI @ MISHRA @ MAMATA MISHRA	SIDDHARTHA DAS	//
		VS	VS	0
235	WA/0001276/2022	LALITA MOHAN MISHRA NRUSINGHA CHARAN SWAIN	CHIRANJAYA MOHANTY	//
		VS	VS	0
236	WA/0001277/2022	ESTATE OFFICER,,STEEL AUTHORITY OF INDIA LTD. DR. SANGITA MISRA	BUDHADEV ROURAY	//
		VS	VS	0
237	WA/0001278/2022	STATE OF ODISHA BHARATI ROUT	GURUDUTTA KAR	//
		VS	VS	0
238	WA/0001279/2022	JHUMURI ROUT STATE OF ODISHA	SATYA SUNDAR KANUNGO, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0025353/2022	HEMANTA JUEL TAKRI MANOJ KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
240	WP(C)/0025354/2022	LAXMAN RANA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
241	WP(C)/0025355/2022	RASHMI RANI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
242	WP(C)/0025356/2022	MADHUSUDAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
243	WP(C)/0025357/2022	BIDYADHAR PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
244	WP(C)/0025358/2022	RAM RATAN AGRAWALLA VS BDA, BBSR	CHINMAYA KUMAR NAYAK VS	// 0 //
245	WP(C)/0025359/2022	ASHOK KUMAR DAS VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
246	WP(C)/0025360/2022	NIROD CHANDRA SETHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
247	WP(C)/0025361/2022	CH.SAI KRISHNA RAO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
248	WP(C)/0025362/2022	SUDEEP KUMAR CHATTERJEE VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
249	WP(C)/0025363/2022	GANESH CHANDRA KHUNTIA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0025364/2022	SABITA MANJARI PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
251	WP(C)/0025365/2022	RADHAKANTA SWAIN VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
252	WP(C)/0025366/2022	BHAGYARATHI NANDA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
253	WP(C)/0025367/2022	SUMATI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	WP(C)/0025368/2022	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
255	WP(C)/0025369/2022	BIJAYA KUMAR RAUTARA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
256	WP(C)/0025370/2022	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	WP(C)/0025371/2022	TRINATH SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
258	WP(C)/0025372/2022	DEBASIS BHUYAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
259	WP(C)/0025373/2022	SUDHANSU BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
260	WP(C)/0025374/2022	PRAVAT MAHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	WP(C)/0025375/2022	SIBASISH SAHU	GIRIDHARI SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0025376/2022	THE COLLECTOR, RAYAGADA PABITRA NAYAK	SRINIVAS MOHANTY	//
		VS	VS	0
263	WP(C)/0025377/2022	STATE OF ODISHA SANJUKTA BEHERA	MANAS PATI	//
		VS	VS	0
264	WP(C)/0025378/2022	STATE OF ODISHA PRADEEP KUMAR SAHOO	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
265	WP(C)/0025379/2022	STATE OF ODISHA DIBAKAR SAMANTA	SAMAYA KUMAR RAY	//
		VS	VS	0
266	WP(C)/0025380/2022	STATE OF ODISHA PRASANNA KUMAR SAHOO	TAPAN KUMAR BISWAL	//
		VS	VS	0
267	WP(C)/0025381/2022	STATE OF ODISHA BISWARANJAN MOHAPATRA	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
268	WP(C)/0025382/2022	STATE OF ODISHA BIBEKANANDA NATHA	PRASANNA KUMAR DASH	//
		VS	VS	0
269	WP(C)/0025383/2022	STATE OF ODISHA BAISALI PANDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
270	WP(C)/0025384/2022	STATE OF ODISHA LINGARAJ MISHRA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
271	WP(C)/0025385/2022	STATE OF ODISHA M/S SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	//
		VS	VS	0
272	WP(C)/0025386/2022	STATE OF ODISHA BAIDHAR BEHERA	BISWAJIT TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0025387/2022	BM, TATA MOTORE FINANCE LTD., JAJPUR MOHAPATRA NALINAKHYA SAHU VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// // ()
274	WP(C)/0025388/2022	MURALIDHAR DHAL VS MADHABANANDA DHAL	DIBYA RANJAN BEHERA VS	// ()
275	WP(C)/0025389/2022	TRILOCHAN ACHARYA VS THE OUAT, BBSR	PRASANTA KUMAR MOHANTY 2 VS	// ()
276	WP(C)/0025390/2022	RAMAKANTA BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()
277	WP(C)/0025391/2022	DR. ASEEMA MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
278	WP(C)/0025392/2022	PURNACHANDRA BERA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// ()
279	WP(C)/0025393/2022	BHIMSEN DAS VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// ()
280	WP(C)/0025394/2022	SANKAR KUMAR CHANDA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// ()
281	WP(C)/0025395/2022	KISHORE CHANDRA BARIK VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	// ()
282	WP(C)/0025396/2022	SISIR DAS VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// ()
283	WP(C)/0025397/2022	SK.ABDUL ZABAR VS STATE OF ODISHA	SUBASH CH PANI VS	// ()

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FILING REPORT AS ON :26/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0025398/2022	KARTIKA CHANDRA JANA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
285	WP(C)/0025399/2022	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
286	WP(C)/0025400/2022	JAGANNATHDHAM SUPERSTRUCTURES PVT. LTD., VS DY. DIRECTOR, DIRECTORATE GENERAL OF	BBSR JYOTI PRADHAN VS GOODS AND SERVICES TAX INTELLIGENCE, BBSR	// 0 //
287	WP(C)/0025401/2022	SASMITA NAYAK VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
288	WP(C)/0025402/2022	BUDHI RAM BERA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
289	WP(C)/0025403/2022	KAILASH CHANDRA @ KAILASH BERA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
290	WP(C)/0025404/2022	JAYANTI KAR VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
291	WP(C)/0025405/2022	KARTIK CHANDRA BERA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
292	WP(C)/0025406/2022	PINTU JANA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
293	WP(C)/0025407/2022	BRAJENDRA KUMAR MEHER VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
294	WP(C)/0025408/2022	ASHUTOSH SAHU VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
295	WP(C)/0025409/2022	BULU KHILLO	SIDHARTHA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025410/2022	PARBATI SAHOO	DEBENDRA KUMAR DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025411/2022	MANASH CHANDRA BERA	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0025412/2022	HEMANTA KUMR GHADEI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0025413/2022	NARAYAN ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025414/2022	GOURA HORI MANDAL	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0025415/2022	SUJIT KUMAR JENA	SHRUTI RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025416/2022	CHAKRADHAR GHANA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025417/2022	SONY WORLD TEMPL, BBSR	TANMAY MISHRA	//
		VS	VS	0
		TPCODL, KHURDA		//
304	WP(C)/0025418/2022	SITARAM GOUDA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025419/2022	PRAFULLA MANDAL	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0025420/2022	SUKURU PRADHAN	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0025421/2022	STATE OF ODISHA RAJENDRA PRASAD PADHY VS	SANJIB MOHANTY VS	// // ()
308	WP(C)/0025422/2022	STATE OF ODISHA TAPAN @ TANAN KUMAR DAS VS	AYUSMAN MAHANTA VS	// // ()
309	WP(C)/0025423/2022	STATE OF ODISHA NALINI KANTA PATTANAIAK VS	SANJIB MOHANTY VS	// // ()
310	WP(C)/0025424/2022	STATE OF ODISHA GOURANGA MOHANTY VS	SIDHARTHA SWAIN VS	// // ()
311	WP(C)/0025425/2022	STATE OF ODISHA TRIDIP KUMAR BARIK VS	SIDHARTHA SWAIN VS	// // ()
312	WP(C)/0025426/2022	STATE OF ODISHA BIPRA CHARAN BADTIA VS	AMIYA KUMAR MISHRA VS	// // ()
313	WP(C)/0025427/2022	COMMISSIONER OF ENDOWMENTS, ODISHA MINATI MISHRA VS	SANJAY KUMAR SAMANTARAY VS	// // ()
314	WP(C)/0025428/2022	STATE OF ODISHA GSB ENGINEERING PVT. LTD., CUTTACK VS	GAUTAM SIDDIQUE VS	// // ()
315	WP(C)/0025429/2022	STATE OF ODISHA SUBHASHREE MISHRA VS	SANJAY KUMAR SAMANTARAY VS	// // ()
316	WP(C)/0025430/2022	STATE OF ODISHA RAJ KUMA MISHRA VS	SANJAY KUMAR SAMANTARAY VS	// // ()
317	WP(C)/0025431/2022	STATE OF ODISHA GOURI KUMAR MISHRA VS	SANJAY KUMAR SAMANTARAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0025432/2022	BASANTI SAHU VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
319	WP(C)/0025433/2022	PADMABATI GIRI VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
320	WP(C)/0025434/2022	KUNU MUNDA VS HUNDUSTAN PETROLEUM CORPORATION LTD.	ARJUNA CHARANA BEHERA VS	// 0 //
321	WP(C)/0025435/2022	ASHUTOSH MANDAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
322	WP(C)/0025436/2022	NEHERU BAGARTI VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
323	WP(C)/0025437/2022	SOUMENDU KUMAR DASH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
324	WP(C)/0025438/2022	PURNIMA SAHU VS STATE OF ODISHA	RAKESH SAHU VS	// 0 //
325	WP(C)/0025439/2022	SANJUKTA JENA VS COMMNR CUM CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
326	WP(C)/0025440/2022	BIJAY GOPAL BISOI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
327	WP(C)/0025441/2022	BENUDHAR JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
328	WP(C)/0025442/2022	KAMALAKANTA NAYAK VS COMMNR. LR AND S BOARD OF REVENUE, ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
329	WP(C)/0025443/2022	BIBEKANANDA THAKUR	SAMARENDRA BAHADUR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0025444/2022	JAGANNATH MISHRA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0025445/2022	SURENDRA @ SURENDAR PADHI	UMAKANTA MISHRA	//
		VS	VS	0
		ADDL. SUB COLLECTOR CONSOLIDATION BHADRAK		//
332	WP(C)/0025446/2022	SURESH KUMAR ROUSTRAY	MANAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0025447/2022	SUBASH CHANDRA BHOI	BAMADEV BARAL	//
		VS	VS	0
		THE PRINCIPAL SECY., DEPT. OF WATER RESOURCE, BBSR		//
334	WP(C)/0025448/2022	BHASKAR PANI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0025449/2022	LINGARAJ PRADHAN	SANJAT DAS	//
		VS	VS	0
		GM, MCL, JHARSUGUDA		//
336	WP(C)/0025450/2022	UPENDRA KUMAR SAHOO	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0025451/2022	MANJIT PATEL	SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025452/2022	ARUPANANDA BEHERA	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0025453/2022	KSHIROD SAHU	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0025454/2022	SHAILABALA SAHOO	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0025455/2022	STATE OF ODISHA RANJAN KUMAR SAHU VS	AJAYA KUMAR JENA VS	// // ()
342	WP(C)/0025456/2022	STATE OF ODISHA AKSHYA KUMAR DAS VS	DILLIP RAY VS	// // ()
343	WP(C)/0025457/2022	THE COLLECTOR, BHADRAK GANESWAR SAHOO VS	NIRANJAN PANDA VS	// // ()
344	WP(C)/0025458/2022	STATE OF ODISHA SATYABRATA SAHOO VS	SUBHANKAR ROUT VS	// // ()
345	WP(C)/0025459/2022	STATE OF ODISHA ASISH KUMAR SENAPATI VS	BRUNDABAN ROUT VS	// // ()
346	WP(C)/0025460/2022	THE JUDGE FAMILY COURT, BBSR RAMA CHANDRA SAHOO VS	NIRANJAN PANDA VS	// // ()
347	WP(C)/0025461/2022	STATE OF ODISHA RAMA KRUSHNA BISWARAY VS	SOUMYA DEV RAY VS	// // ()
348	WP(C)/0025462/2022	STATE OF ORISSA HEMANT KUMAR JENA VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
349	WP(C)/0025463/2022	STATE OF ODISHA BABULI KUMAR PATTANAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
350	WP(C)/0025464/2022	STATE OF ODISHA SASMITA PRADHAN VS	NIRANJAN PANDA - 1 VS	// // ()
351	WP(C)/0025465/2022	STATE OF ODISHA RADHAMOHAN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0025466/2022	SANJAY KUMAR PARIDA VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	// 0 //
353	WP(C)/0025467/2022	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
354	WP(C)/0025468/2022	MANGALU BAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	WP(C)/0025469/2022	M/S SAMBALPURI BASTRAYALAYA HANDLOOM COOPERATIVE SOCIETY LTD., BARGARH VS ODISHA INFORMATION COMMNR., BBSR	SONAMATI MISRI VS	// 0 //
356	WP(C)/0025470/2022	NAROTTAM MAHAKUDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	WP(C)/0025471/2022	SANGRAM KESHARI JENA VS STATE OF ODISHA	SANTOSH KUMAR PATTANAİK VS	// 0 //
358	WP(C)/0025472/2022	SATRUGHAN BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	WP(C)/0025473/2022	SAGAR AGARWAL VS THE COLLECTOR AND DM, BALASORE	SOUMYA MISHRA VS	// 0 //
360	WP(C)/0025474/2022	BIJAYA KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	WP(C)/0025475/2022	SURENDRANATH PATTNAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
362	WP(C)/0025476/2022	ABDUL HADI KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
363	WP(C)/0025477/2022	KAILASH CHANDRA DUBE	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0025478/2022	INDARA SAHU	TUSHAR KUMAR MISHRA	//
		VS	VS	0
		DUTI SAHOO		//
365	WP(C)/0025479/2022	KAMINIKANTA MOHANTY	AJAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0025480/2022	HARISH CHANDRA DHAMUDIA	AJAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0025481/2022	BABULAL SAHOO	TUSAR KUMAR MISHRA	//
		VS	VS	0
		DINESH MITTAL		//
368	WP(C)/0025482/2022	SAKUNTALA MOHAPATRA	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0025483/2022	M/S SHREE BALAJI INTERNATIONAL, BBSR	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		UNION BANK OF INDIA, HYDERABAD		//
370	WP(C)/0025484/2022	BARABATI SARBA DHARMA SANSKRUTIKA PARISHAD	ANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0025485/2022	PRIYABRATA DASH	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0025486/2022	DIPTIRANI MAHANTY	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0025487/2022	JUBARAJ PATTANAIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0025488/2022	BAJABA NANDA RAY	SUBODH KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0025489/2022	STATE OF ODISHA NIGAMANANDA MANGARAJ VS	RAGHUNATH DAS MOHAPATRA VS	// // ()
376	WP(C)/0025490/2022	THE CHAIRMAN, UTKAL GRAMEEN BANK, BALANGIR J.PRADHAN SINGH U.P ME SCHOOL, NAYAGARH VS	NIRANJAN LENKA VS	// // ()
377	WP(C)/0025491/2022	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	D.N.MISRA VS	// // ()
378	WP(C)/0025492/2022	UNION OF INDIA DR. PRAKASH CHANDRA PADHY VS	D.N.MISRA VS	// // ()
379	WP(C)/0025493/2022	STATE OF ODISHA ITISMA PANI VS	BHABANI SHANKAR RAYAGURU VS	// // ()
380	WP(C)/0025494/2022	STATE OF ODISHA BHARATI NAYAK VS	RANJAN KUMAR ROUT VS	// // ()
381	WP(C)/0025495/2022	STATE OF ODISHA NEELACHAL INSTITUTE OF MEDICAL SCIENCES, BBSRMI RATH VS	BBSRMI RATH VS	// // ()
382	WP(C)/0025496/2022	STATE OF ODISHA THE URBAN CO OPERATIVE BANK LTD., CUTTACK VS	SIDHARTHA DAS VS	// // ()
383	WP(C)/0025497/2022	COLLECTOR AND DM, CUTTACK TARUN KUMAR DEY VS	RAMAKANTA SAHOO VS	// // ()
384	WP(C)/0025498/2022	STATE OF ODISHA JAYANT KUMAR BEHERA VS	KALPATARU MISHRA VS	// // ()
385	WP(C)/0025499/2022	STATE OF ODISHA SAI SWADHIN COMMERCIAL PVT. LTD., KORAPUT VS	SASWAT KUMAR ACHARYA VS	// // ()
		COLLECTOR AND DM., GANJAM		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0025500/2022	JYOTIRMAYEE BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
387	WP(C)/0025501/2022	AMIYA PRASAD RATH VS UNION OF INDIA	SASWAT KAR VS	// 0 //
388	WP(C)/0025502/2022	HIMANSU BHUSHAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
389	WP(C)/0025503/2022	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
390	WP(C)/0025504/2022	M/S B.L.ENGINEERS, BBSR VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
391	WP(C)/0025505/2022	M/S BRACE IRON AND STEEL PVT. LTD., NEW DELHRUDRA PRASAD KAR VS STATE OF ODISHA	VS	// 0 //
392	WP(C)/0025506/2022	SANTOSH KUMAR SAHOO VS THE STATE OF ODISHA	PRADIPTA VARMA VS	// 0 //
393	WP(C)/0025507/2022	SHEK KALA VS THE MANAGER, TATA MOTORS FINANCE SOLUTIONS LTD., JAJPUR	M.A.ALI VS	// 0 //
394	WPCRL/0000120/2022	KOUSALYA MAJHI VS THE UNION OF INDIA	SIDHARTH PRASAD DAS VS	/0 0 //
395	WPCRL/0000121/2022	RADHAMOHAN PATRA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	/0 0 //
396	ABLAPL/0012428/2022	SIBA PRASAD SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /132 /2021 0 //
397	ABLAPL/0012429/2022	BIKRAM SINGH @ BIKI SINGH @ VICKY SINGH	ABHISEK MOHANTY	MANGALA BAG /240 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0012430/2022	STATE OF ODISHA BIKRAM @ BIKRAM KESHARI DHAL	RANJIT MOHANTY	// AUL /337 /2022
		VS	VS	()
399	ABLAPL/0012431/2022	STATE OF ODISHA RAJA LAXMI DAS	KSHIROD KUMAR SAHOO	// CHAULIAGANJA /249 /2022
		VS	VS	()
400	ABLAPL/0012432/2022	STATE OF ODISHA RAGHABA CHANDRA GIRI	ARIJEET MISHRA	// TELKOI /106 /2022
		VS	VS	()
401	ABLAPL/0012433/2022	STATE OF ODISHA UMESH KUMAR DASH	BIBHUDANANDA MOHAPATRA	// / /0
		VS	VS	(S.D.J.M.,BHADRAK(Bhadrak *))
402	ABLAPL/0012434/2022	STATE OF ODISHA PUSPANJALI MALIK	SURYAKANTA DASH	ICC/0000267/2022 PATTAMUNDAI /459 /2022
		VS	VS	()
403	ABLAPL/0012435/2022	STATE OF ODISHA LAMBODAR SAHU	JAGABANDHU SAHU	// GAISILET /199 /2022
		VS	VS	()
404	ABLAPL/0012436/2022	STATE OF ODISHA BIRENDRA KUMAR PRADHAN	LAMBODAR ACHARI	// SURADA /147 /2022
		VS	VS	()
405	ABLAPL/0012437/2022	STATE OF ODISHA SHANKAR SAHU	JAGABANDHU SAHU	// LOISINGHA(BOLANGIR) /282 /2022
		VS	VS	()
406	ABLAPL/0012438/2022	STATE OF ODISHA ROSHAN PRUSTY	S.S.RAY 2	// BERHAMPUR TOWN /267 /2022
		VS	VS	()
407	ABLAPL/0012439/2022	STATE OF ODISHA SUSANTA PRUSTY	S.S.RAY 2	// BERHAMPUR TOWN /267 /2022
		VS	VS	()
408	ABLAPL/0012440/2022	STATE OF ODISHA MANU @ MANUEL KARADA	SOUBHAGYA KUMAR DASH	// RAYAGADA /36 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0012441/2022	STATE OF ODISHA ABHISEK SAHOO VS UNION OF INDIA (RAILWAY)	SOUBHAGYA KUMAR DASH VS	// / /0 ()
410	ABLAPL/0012442/2022	PRAVAT KUMAR BEHERA @ PRABHAT KUMAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /340 /2022 JMFC, CHHENDIPADA(Anugul *) GR/0000667/2022
411	ABLAPL/0012443/2022	SK. MUSTAFA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /447 /2022 ()
412	ABLAPL/0012444/2022	BRAJA MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /340 /2022 ()
413	ABLAPL/0012445/2022	MOTI @ HAMID KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /301 /2020 ()
414	ABLAPL/0012446/2022	ARATI SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KAKIRIGUMMA /31 /2015 J.M.F.C.,LAXMIPUR(Koraput) GR/0000140/2015
415	ABLAPL/0012447/2022	BABULI @ BABULA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /359 /2022 ()
416	ABLAPL/0012448/2022	RATNABATI SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// / /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *)
417	ABLAPL/0012449/2022	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	2(A)CC/0000243/2022 NANDANKANAN /107 /2022 ()
418	ABLAPL/0012450/2022	BIKASH SORENG VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /311 /2022 ()
419	ABLAPL/0012451/2022	SRIKANTA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// GOLANTHARA (BERHAMPUR) /63 /2019 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012452/2022	SRIKANTA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GOLANTHARA (BERHAMPUR) /62 /2019 () //
421	ABLAPL/0012453/2022	SRIKANTA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GOLANTHARA (BERHAMPUR) /64 /2019 () //
422	ABLAPL/0012454/2022	BUDKU BADHIA @ SUSANTA BADHIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /447 /2022 () //
423	ABLAPL/0012455/2022	JYOTSHNA SAMANTRAY @ JYOTSNA SAMANTARA VS STATE OF ODISHA	DEBENDRA MOHANTA VS	NAYAPALLI P.S. /592 /2022 () //
424	ABLAPL/0012456/2022	SANJAYA MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	BIJEPUR /188 /2022 () //
425	ABLAPL/0012457/2022	PRATAP KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /121 /2021 () //
426	ABLAPL/0012458/2022	RAJESH BRAHMA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	ADVA /2 /2015 () //
427	ABLAPL/0012459/2022	KANHA JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARI /281 /2022 () //
428	ABLAPL/0012460/2022	DUSASAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /178 /2022 () //
429	ABLAPL/0012461/2022	KAILASH MALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JENAPUR /164 /2022 () //
430	ABLAPL/0012462/2022	SANKAR @ PRADHAN @ SANKARSANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /354 /2022 () //
431	ABLAPL/0012463/2022	DILLIP BHOL @ KALIA BHOL	DEEPAK KU SAHOO	MARSHAGHAI /331 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0012464/2022	RAJU @ GAUTAM MALLIK @ RAJU MALLIK	DEEPAK KU SAHOO	KENDRAPARA SADAR /67 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0012465/2022	JAYANTA MOHAPATRA	DEBASISH SAMAL	BHADRAK RURAL /475 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0012466/2022	SK AJHARUDDIN	DEEPAK KU SAHOO	BARI /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0012467/2022	GOPAL MOHAPATRA	DEBASISH SAMAL	BHADRAK RURAL /475 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0012468/2022	JAGANNATH MALLICK	ANUGRAHA NARAYAN SAMANTARAY	TIRTOL /232 /2019
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0012469/2022	DEEPAK KUMAR NAYAK	DINESH KUMAR PATRA	PARADEEP /220 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0012470/2022	MIHIR JENA	JYOTIRMAYA SAHOO	KHURDA MODEL /446 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0012471/2022	SUSIL KUMAR DASH	SURESH KUMAR JENA	DEOGARH /703 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0012472/2022	JHAGUDU NAIK	DURLLABHA RANJAN MISHRA	ANGUL SADAR PS /754 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0012473/2022	HARIHAR BHOI	SIDHARTHA DAS	BARGARH /564 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0012474/2022	NARENDRA SWAIN	BISWAJIT NAYAK	BALANGA /143 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0012475/2022	STATE OF ODISHA MAHESH BAHADUR SINGH CHANDEL VS	TANMAY MISHRA VS	// / /0 ()
444	ABLAPL/0012476/2022	ENFORCEMENT DIRECTORATE, UNION OF INDIA SANTANU KUMAR JENA VS	B.N.MOHAPATRA VS	// RUGUDI /76 /2022 ()
445	ABLAPL/0012477/2022	STATE OF ODISHA SUSHMITA SOREN VS	KSHITISH KUMAR MOHAPATRA VS	// Bamapada (Industrial Area) /104 /2020 ()
446	ABLAPL/0012478/2022	STATE OF ODISHA PRATAP KUMAR PADHI VS	SUKANTA KUMAR NAYAK VS	// DHUSURI /302 /2022 ()
447	ABLAPL/0012479/2022	STATE OF ODISHA SANAT KUMAR BAL VS	PRADEEP KUMAR DAS VS	// / /0 ()
448	ABLAPL/0012480/2022	STATE OF ODISHA NAKULA BEHERA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /294 /2022 ()
449	ABLAPL/0012481/2022	STATE OF ODISHA MANTRI @ DEEPAK KUMAR NAYAK VS	SUDARSAN BEHERA VS	// RANPUR /235 /2009 ()
450	ABLAPL/0012482/2022	STATE OF ODISHA ARDHENDU SARANGI @ AREDHENDU SEKHAR SARANGI VS	ANILAV TRIPATHY VS	// / /0 ()
451	ABLAPL/0012483/2022	STATE OF ODISHA SANJAY MUNDA VS	ASHOK KUMAR SWAIN 1 VS	// GURUNDIA /15 /2022 ()
452	ABLAPL/0012484/2022	STATE OF ODISHA DEBASISH PRADHAN VS	BASANTA KUMAR DAS VS	// SORO /242 /2014 ()
453	ABLAPL/0012485/2022	STATE OF ODISHA NRUSINGH CHARAN PRADHAN VS	SUKANTA KUMAR MISHRA VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012486/2022	JAYA @ JAY PRASAD VS STATE OF ODISHA	SAILABALA JENA VS	RAYAGADA G.R.P. /11 /2020 () //
455	ABLAPL/0012487/2022	SANJAY TOPPO VS STATE OF ODISHA	SAILABALA JENA VS	RAYAGADA G.R.P. /11 /2020 () //
456	ABLAPL/0012488/2022	ADITYA KUMAR RATH @ ADITYA NARAYAN RATHSATYAJIT MOHAPATRA VS STATE OF ODISHA	VS	KHARABEL NAGAR P.S. /52 /1994 () //
457	ABLAPL/0012489/2022	RAJ NARAYAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /316 /2022 () //
458	ABLAPL/0012490/2022	BAPUNA NAYAK @ NIHARRANJAN NAYAK VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	PATTAMUNDAI /345 /2022 () //
459	ABLAPL/0012491/2022	GOBINDA @ GOBINDA NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ANGUL SADAR PS /753 /2022 () //
460	ABLAPL/0012492/2022	SASMITA PATTJOSHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KHURDA MODEL /445 /2022 () //
461	ABLAPL/0012493/2022	SURESH KUMAR TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /325 /2021 () //
462	ABLAPL/0012494/2022	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /326 /2021 () //
463	ABLAPL/0012495/2022	BISWAJIT GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /324 /2021 () //
464	ABLAPL/0012496/2022	CHATURBHUJA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /328 /2021 () //
465	ABLAPL/0012497/2022	AMIT KUMAR MAJHI	JNYANANANDA PANDA	BHAWANIPATNA TOWN /325 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0012498/2022	SAYED ANEES AHAMED @ SAYED ANEES @ ANIS AHMED	SIDMATH PRASAD DAS	BADABAZAR /246 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0012499/2022	JAGANNATH HARIJAN	JNYANANANDA PANDA	BHAWANIPATNA TOWN /327 /2021
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0012500/2022	NIRANJAN DALAI	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0012501/2022	PRAKASH SAHOO	SATYA NARAYAN MISHRA (4)	DHAMNAGAR /354 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0012502/2022	SAMESWARA BHATRA	TUKUNA KUMAR MISHRA	JHARIGAM /135 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0012503/2022	MAJA @ SK. MAJIT	BIBHUTI KESHARI BISWAL	FATEGARH /173 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0012504/2022	BABU KHAN @ BABU MIAN	SATYA NARAYAN MISHRA (4)	BASUDEVPUR /311 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0012505/2022	BABU @ GUL MOHAMMAD SAHA	KUMUDINEE PANDA	BHADRAK RURAL /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0012506/2022	DAMBURU KRADIKA	PRADIP KUMAR SAHOO	MUNIGUDA /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0012507/2022	GOPINATH MALIK	MD. GOLAM MADANI	DHAMNAGAR /351 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0012508/2022	SANGRAM KUMAR ROUL @ SANGRAM RAULA	ANJAN KUMAR BISWAL	KAPTIPADA /273 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012509/2022	STATE OF ODISHA DEEPAK JENA VS	AMLAN SHAKTI PAUL VS	// SEMILLIGUDA /100 /2019 ()
478	ABLAPL/0012510/2022	STATE OF ODISHA DEBASMITA SAMANTARAY VS	JYOTIRMAYA SAHOO VS	// SPL.TASK FORCE /7 /2019 ()
479	ABLAPL/0012511/2022	STATE OF ODISHA PRAKASH KUMAR SAHU VS	MD. GOLAM MADANI VS	// NAIKANI-DIHI /184 /2022 ()
480	ABLAPL/0012512/2022	STATE OF ODISHA SUSHA @ SUSANTA KUMAR BHOI VS	ANUP UDAYA SENAPATI VS	// LINGARAJ P.S. /242 /2022 ()
481	ABLAPL/0012513/2022	STATE OF ODISHA PRINCE JAISWAL @ RAVI JAISWAL VS	SANJIP KUMAR MOHANTA VS	// BARBIL /13 /2021 ()
482	ABLAPL/0012514/2022	STATE OF ODISHA CH. SUDAM PATRA VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /340 /2022 ()
483	ABLAPL/0012515/2022	STATE OF ODISHA CH. BAIRADA PATRA VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /340 /2022 ()
484	ABLAPL/0012516/2022	STATE OF ODISHA RAJU @ RAJKISHOR PRADHAN VS	AMIT KUMAR SAA VS	// BOLANGIR TOWN /22 /2022 ()
485	ABLAPL/0012517/2022	STATE OF ODISHA SMRUTI RANJAN KHUNTIA VS	RAKESH KUMAR MALLICK VS	// BIRIDI PS /203 /2022 ()
486	ABLAPL/0012518/2022	STATE OF ODISHA NILAMANI KHUNTIA VS	RAKESH KUMAR MALLICK VS	// BIRIDI PS /203 /2022 ()
487	ABLAPL/0012519/2022	STATE OF ODISHA BABU @ GOLAM MOHAMMAD RAJA KHAN VS STATE OF ODISHA	PRATIK DASH VS	// PANIKOILI /177 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012520/2022	BASANTI SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	GAISILET /189 /2021 () //
489	ABLAPL/0012521/2022	MANAS JENA @ MANAS KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BAISINGA /191 /2022 () //
490	ABLAPL/0012522/2022	RAJU @ RAJKISHOR PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /23 /2022 () //
491	ABLAPL/0012523/2022	RAJU @ RAJKISHOR PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /24 /2022 () //
492	ABLAPL/0012524/2022	MIRZA AFJAL BIG @ BAIG VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA /169 /2022 () //
493	ABLAPL/0012525/2022	PRAFULLA KUMAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TOMANDO /82 /2021 () //
494	ABLAPL/0012526/2022	SANTILATA JENA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /352 /2022 () //
495	ABLAPL/0012527/2022	PABITRA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	R.UDAYAGIRI /8 /2019 () //
496	ABLAPL/0012528/2022	SURYANARAYAN PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	RAIRAKHOL /205 /2022 () //
497	ABLAPL/0012529/2022	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 () //
498	ABLAPL/0012530/2022	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	COLLIERY /472 /2022 () //
499	ABLAPL/0012531/2022	SATYANANDA ROUT	SANATAN DAS	TOMKA /109 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0012532/2022	STATE OF ODISHA BISWAMBAR PATRA	DIBYAJYOTI SAHOO	// GOLANTHARA (BERHAMPUR) /341 /2022
		VS	VS	()
501	ABLAPL/0012533/2022	STATE OF ODISHA JITENDRA SETHI @ SETHY	BHARAT BHUSAN ROUSTRAY	// DIGAPAHANDI /192 /2021
		VS	VS	()
502	ABLAPL/0012534/2022	STATE OF ODISHA DHARMANANDA ROUSTRAY	KEDAR CHANDRA SARANGI	// FATEGARH /178 /2019
		VS	VS	()
503	ABLAPL/0012535/2022	STATE OF ODISHA JANGESWAR SATAPATHY	SANJIB KUMAR BHANJADEO	// GRAM GANJAM /129 /2022
		VS	VS	()
504	ABLAPL/0012536/2022	STATE OF ODISHA RAJAT KUMAR PATI	PRAFULLA KUMAR RATH	// BHADRAK TOWN /371 /2022
		VS	VS	()
505	ABLAPL/0012537/2022	STATE OF ODISHA RATANLAL MUNDA	ABHISHEK DASH	// JASHIPUR /221 /2022
		VS	VS	()
506	ABLAPL/0012538/2022	STATE OF ODISHA INDRAMANI BEHERA	RITURANJAN CHHOTARAY	// BARAMBA /266 /2022
		VS	VS	()
507	ABLAPL/0012539/2022	STATE OF ODISHA MUKTESWAR PAIKARAY	JYOTIRMAYA SAHOO	// NIRAKARPUR /183 /2022
		VS	VS	()
508	ABLAPL/0012540/2022	STATE OF ODISHA BHAGABAN DAS	JYOTIRMAYA SAHOO	// BANAPUR P.S. /280 /2021
		VS	VS	()
509	ABLAPL/0012541/2022	STATE OF ODISHA PANDA SAHU @ GYANARANJAN SAHU	AMULYA RATNA PANDA	// BALASORE SADAR /228 /2022
		VS	VS	()
510	ABLAPL/0012542/2022	STATE OF ODISHA GOUTAM BHOI	AMULYA RATNA PANDA	// SAHADEV KHUNTA /299 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0012543/2022	STATE OF ODISHA K. SATYAMANI VS	JAYDEEP PAL VS	// CHANDRASEKHARPUR /65 /2022 ()
512	ABLAPL/0012544/2022	STATE OF ODISHA SOMANATH HARIJAN VS	AMULYA RATNA PANDA VS	// BORIGUMMA /149 /2022 ()
513	ABLAPL/0012545/2022	STATE OF ODISHA ANAND BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /419 /2022 ()
514	ABLAPL/0012546/2022	STATE OF ODISHA MANTU @ NIRANJAN BADAJENA VS	JYOTIRMAYA SAHOO VS	// PAHALA /154 /2022 ()
515	ABLAPL/0012547/2022	STATE OF ODISHA KRUSHNA CHANDRA RAY VS	HRUDANANDA MOHAPATRA VS	// BRAHMAGIRI /76 /2022 ()
516	ABLAPL/0012548/2022	STATE OF ODISHA DADHIBAMAN NAYAK VS	SRINIBASH SATAPATHY VS	// TARASINGI /299 /2022 ()
517	ABLAPL/0012549/2022	STATE OF ODISHA BIRANCHI KUMAR PRADHAN VS	CHITTA RANJAN SAHU VS	// RAIRAKHOL /205 /2022 ()
518	ABLAPL/0012550/2022	STATE OF ODISHA MOTILAL MAJHI VS	MANAS KUMAR CHAND VS	// NARLA /89 /2022 ()
519	ABLAPL/0012551/2022	STATE OF ODISHA RAMAKANTA BARAL VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /99 /2022 ()
520	ABLAPL/0012552/2022	STATE OF ODISHA KRUSHNA CHANDRA RAY VS	HRUDANANDA MOHAPATRA VS	// BRAHMAGIRI /217 /2022 ()
521	ABLAPL/0012553/2022	STATE OF ODISHA SUJIT KUMAR BARIK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// KHANTAPADA /174 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0012554/2022	BIJAY KUMAR MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /165 /2022 () //
523	CONTC(CP)/0000079/2019	RAMESH KUMAR PRUSTI VS KARTIKESWAR LENKA, DEO, BOLANGIR	M/S AJIT RATH VS	// () //

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MISC CASES FILED on :26/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	57/2022 OJC/2792/2002	SARASWATI S. RAY-MP	MANORANJAN MISHRA
2	57/2022 OJC/2792/2002	SARASWATI S. RAY-MP	MANORANJAN MISHRA
3	57/2022 ARBA/33/2022	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD.-MP	JYOTIRMAYA PRASAD BEHERA
4	57/2022 ARBA/33/2022	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD.-MP	JYOTIRMAYA PRASAD BEHERA
5	194/2022 SA/396/1999	RAMANIMANI-MP	M/S.P.R.BARIK, SIDHARTA MISRA 1
6	195/2022 SA/396/1999	RAMANIMANI-MP	M/S.P.R.BARIK, NALINI KANTA SAHOO
7	226/2022 MATA/166/2022	RITANJALI DAKUA-MP	PRADEEP KUMAR DAS
8	227/2022 MATA/195/2022	LEELA YEGULA@M.LEELA-MP	PRATYUSHA NAIDU
9	228/2022 MATA/93/2017	MAMATA SAHU-MP	M/S.MANOJ KU.MOHANTY
10	238/2022 CONTC/762/2015	PURNA CHANDRA MANNA-MP	M/S B.B.SWAIN,A.K.PATTANAYAK
11	247/2022 RVWPET/172/2022	BANK OF BARODA, NAYAPALLI BRANCH-MP	
12	248/2022 RVWPET/190/2010	SK.MOKIM-MP	M/S.PRAFULLA KU.RATH,M/S.PANAYAK, S.DAS,A.BE
13	249/2022 RVWPET/191/2010	SK.MAULA BOX-MP	M/S.PRAFULLA KU.RATH,M/S.P.NAYAK,S.DAS,A.BE
14	250/2022 RVWPET/19/2014	KRUSHNA KU.PANDA-MP	SAROJ KUMAR JEE
15	251/2022 RVWPET/244/2022	ANNAPURNA DASH-MP	ADV.
16	314/2022 RPFAM/237/2022	AJIT KUMAR MANDAL-MP	RAJIB LOCHAN PATTNAIK
17	315/2022 RPFAM/238/2022	MANOJ BARIK-MP	PRAVAT KUMAR MOHANTY
18	316/2022 RPFAM/226/2019	BISWAJEET JENA-MP	BRUNDABAN ROUT
19	350/2022 CRLMP/2002/2022	ANSUMAN SATAPATHY-MP	SANTOSH KUMAR MAHANTY
20	371/2022 WPC(OA)/663/2019	PRAFULLA KUMAR NAYAK-MP	PRADEEP KUMAR MAHAPATRA
21	372/2022 WPC(OA)/604/2019	RAMESH KUMAR PRUSTI-MP	AJIT RATH
22	413/2022 TRP(C)/368/2022	NAMRATA NIBEDITA-MP	PRIYA RANJAN SINGH
23	414/2022 TRP(C)/58/2020	SOUMYAMAYEE MALLICK-MP	PABITRA KUMAR NAYAK
24	415/2022 TRP(C)/370/2022	NAMRATA MISHRA-MP	GOPINATH MISHRA
25	416/2022 TRP(C)/371/2022	MAMATA MAYEE PANI @ MISHRA @ MAMATA MISHRA-MP	MDHARTHA DAS
26	602/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., KUNWAR MOHANTY-MP	

27	FAO/366/2022 634/2022 CRLREV/457/2022	SUJAN NAIK-MP	MANORANJAN MUDULI
28	635/2022 CRLREV/457/2022	SUJAN NAIK-MP	MANORANJAN MUDULI
29	636/2022 CRLREV/457/2022	SUJAN NAIK-MP	MANORANJAN MUDULI
30	637/2022 CRLREV/458/2022	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
31	638/2022 CRLREV/458/2022	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
32	639/2022 CRLREV/459/2022	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
33	640/2022 CRLREV/459/2022	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
34	641/2022 CRLREV/460/2022	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
35	642/2022 CRLREV/460/2022	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
36	643/2022 CRLREV/461/2022	SUVASMITA SAHU-MP	BISWAMBAR MOHANTY
37	972/2022 RSA/396/2012	JANMEJAY TRIPATHY-MP	M/S.AJODHYA R.DASH
38	973/2022 RSA/465/2012	UMESH CH.OJHA-MP	MR.BRAHMA NANDA TRIPATHY
39	974/2022 RSA/216/2022	SK. ALLAUDDIN-MP	JAYADEBA BEHERA
40	975/2022 RSA/177/2015	KRUSHNA CH.MOHAPATRA-MP	M/S.BISWAJIT MOHAPATRA
41	976/2022 RSA/230/2022	CHIEF EXECUTIVE OFFICER, AUTHORISED OFFICER, SOUTH INDIA TRADING COMPANY	AMIT PRASAD BOSE
42	977/2022 RSA/231/2022	SULOCHANA LENKA-MP	AMIT PRASAD BOSE
43	997/2022 CMP/946/2022	SIMAN HANSDAH-MP	MANAS RANJAN DHAL
44	998/2022 CMP/937/2022	RADHABALLAVA MEHER-MP	HEMANTA KUMAR ROUT
45	999/2022 CMP/947/2022	SANJUKTA BADI-MP	AMAR KUMAR MOHANTY
46	1000/2022 CMP/948/2022	M/S.P.K.ENTERPRISES-MP	BIBEKANANDA BHUYAN
47	1001/2022 CMP/949/2022	BRAJABANDHU PATI-MP	TANMAY MISHRA
48	1002/2022 CMP/950/2022	DILLIP TAREI-MP	GOPINATH MISHRA
49	1003/2022 CMP/951/2022	MD.MAHFOOZ ALAM-MP	SANJEEV UDGATA
50	1004/2022 CMP/952/2022	ASHOK KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
51	1005/2022 CMP/954/2022	VINEET KAPOOR-MP	BHASKAR CHANDRA PANDA
52	1006/2022 CMP/955/2022	BHIKARI CHARAN PAL-MP	ALOK KUMAR MOHANTY
53	1007/2022 CMP/956/2022	PITAMBAR PANDA-MP	SUBRAT KUMAR DAS
54	1072/2022 MACA/492/2022	ORIENTAL INSURANCE COMPANY LTD.-MP	SANTUSH KUMAR MOHANTY
55	1073/2022 MACA/492/2022	ORIENTAL INSURANCE COMPANY LTD.-MP	SANTUSH KUMAR MOHANTY
56	1074/2022 MACA/491/2022	NIRUPAMA BEHERA-MP	PRADEEP KUMAR MISHRA
57	1075/2022 MACA/493/2022	SHRADHANJALI PADHIHARI-MP	BIRANCHI NARAYAN RATH

58	1076/2022 MACA/282/2022	UMAKANTA PATTNAIK-MP	DURGA CHARAN DEY
59	1077/2022 MACA/283/2022	GAYATREE PATTNAIK-MP	DURGA CHARAN DEY
60	1078/2022 MACA/945/2006	O.I.CO.LTD-MP	
61	1079/2022 MACA/494/2022	HARIHAR ROUT-MP	DHANANJAYA MUND
62	1080/2022 MACA/494/2022	HARIHAR ROUT-MP	DHANANJAYA MUND
63	1102/2022 WPC(OAC)/2458/2016	JEETANJALI PANDA-MP	
64	1103/2022 WPC(OAC)/2456/2016	SUMATILATA ROUL-MP	
65	1104/2022 WPC(OAC)/205/2017	PURNA CHANDRA JENA-MP	
66	1608/2022 CRLA/604/2020	GIRIJA SHANKAR MISHRA-MP	DINESH KUMAR MOHANTY
67	1609/2022 CRLA/411/2022	SARATHI SAHU-MP	ASUTOSH TRIPATHY
68	1610/2022 CRLA/411/2022	SARATHI SAHU-MP	ASUTOSH TRIPATHY
69	1611/2022 CRLA/856/2022	SURA @ SURENDRA DAS-MP	BIKRAM CHANDRA GHADEI
70	1612/2022 CRLA/856/2022	SURA @ SURENDRA DAS-MP	BIKRAM CHANDRA GHADEI
71	1613/2022 CRLA/857/2022	ANIL KUMAR PANI-MP	AMITAV TRIPATHY
72	1614/2022 CRLA/857/2022	ANIL KUMAR PANI-MP	AMITAV TRIPATHY
73	1615/2022 CRLA/858/2022	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
74	1616/2022 CRLA/858/2022	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
75	1617/2022 CRLA/859/2022	SUSANTA BISOYI-MP	ASHOK DAS
76	1618/2022 CRLA/859/2022	SUSANTA BISOYI-MP	ASHOK DAS
77	1619/2022 CRLA/860/2022	TONTA GAANA @ TANTE GANNA-MP	RAMAKANTA PRADHAN
78	1620/2022 CRLA/860/2022	TONTA GAANA @ TANTE GANNA-MP	RAMAKANTA PRADHAN
79	1726/2022 ABLAPL/10621/2022	SOUMYARANJAN SAMANTASINGHAR @ PAPU DALAI-MP	
80	1727/2022 ABLAPL/9785/2022	JAGAN DALEI-MP	
81	1728/2022 ABLAPL/10468/2022	HARSH ANTARYAMI SHARMA-MP	
82	1729/2022 ABLAPL/6494/2022	BINAPANI JENA-MP	
83	1730/2022 ABLAPL/10774/2021	ATMARAM SAHU-MP	
84	1731/2022 ABLAPL/10857/2022	MURLIDHAR JENA-MP	
85	1732/2022 ABLAPL/8093/2020	BIBHU BHUSAN MOHANTY-MP	
86	1733/2022 ABLAPL/14662/2021	TAPAN KUMAR BARDHAN-MP	
87	1734/2022 ABLAPL/12453/2021	BISWAJIT MANDAL-MP	
88	1735/2022 ABLAPL/13179/2019	MADHURI SAMANTRAY@SAMAL-MP	
89	1736/2022	ANIL MUDULI-MP	

90	ABLAPL/11370/2022 1737/2022	ADITYA KUMAR GIRI-MP	
91	ABLAPL/11949/2022 1738/2022	DURYADHAN JENA-MP	
92	ABLAPL/9654/2022 1739/2022	RENUBALA SUTAR-MP	
93	ABLAPL/14727/2021 1740/2022	SIBU NAIK @ SIBU NAYAK-MP	
94	ABLAPL/7141/2022 1741/2022	TUKUN KHAN-MP	
95	ABLAPL/10201/2022 1742/2022	JNANA RANJAN SAHOO @ GYANARANJAN SAHOO-MP	
96	ABLAPL/8976/2022 1743/2022	SUBRAT KUMAR SENAPATI @ GOLU-MP	
97	ABLAPL/11845/2022 1744/2022	MAJIT SAHA @ SANIA-MP	RAJENDRA NARAYAN ROUT
98	ABLAPL/3552/2022 1745/2022	PRAKASH CHANDRA NAYAK-MP	DEVASHIS PANDA
99	ABLAPL/10691/2017 1750/2022	SOMANATH BHUJABAL @ PAKU-MP	SAPAN KUMAR LENKA M/S.H.S.MISHRA R.DASH S.K.
100	BLAPL/5881/2021 1751/2022	BARU KALTA-MP	PRAJIT KUMAR PRADHAN
101	BLAPL/8807/2022 1752/2022	ADYAJYOTI NAYAK-MP	
102	BLAPL/3593/2022 1753/2022	GOURANGA MANDAL-MP	RAJIB LOCHAN PATNAIK
103	BLAPL/8973/2022 1754/2022	SAMIR PRADHAN-MP	
104	BLAPL/8415/2022 1755/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
105	BLAPL/8506/2022 1756/2022	BASANTA SAHOO-MP	PRAVASH CH JENA
106	BLAPL/7671/2021 1757/2022	TRAILOKYANATH SAHOO-MP	SAUMYA RANJAN PRADHAN M/S.P.C.JENA P.C.DASH
107	BLAPL/405/2022 1758/2022	PRASANTA KUMAR RAI-MP	BHABANI SHANKAR DASPARIDA
108	BLAPL/6691/2021 1759/2022	RIJVAN-MP	SURYAKANTA DASMOHAPATRA
109	BLAPL/7350/2022 1760/2022	KHTISH KUMAR ACHARYA-MP	TUSAR KUMAR MISHRA
110	BLAPL/9518/2022 2159/2022	SAROJ KUMAR JAL-MP	PRATAP CHANDRA MISHRA
111	CRLMC/398/2022 2161/2022	BISWANATH MOHAPATRA-MP	SUBRATA MISHRA
112	CRLMC/2759/2022 2162/2022	PRASAN SAHOO@PRASANNA SAHOO-MP	DEVASHIS PANDA
113	CRLMC/2761/2022 2163/2022	KAMAL KANTA SUNDARAY-MP	GOPINATH MISHRA
114	CRLMC/2762/2022 2164/2022	GOUTAM KUMAR SAHOO-MP	SURYA NARAYAN BISWAL
115	CRLMC/2763/2022 2165/2022	SUMANTI PRADHAN-MP	SUSANTA KUMAR MISHRA
116	CRLMC/2764/2022 2166/2022	SUMANTI PRADHAN-MP	SUSANTA KUMAR MISHRA
117	CRLMC/2764/2022 2167/2022	SOMANATH MOHARANA@MAHARANA-MP	AMLAN SHAKTI PAUL
118	CRLMC/2765/2022 2168/2022	MANISHA MONDAL-MP	AVIJIT PAL
119	CRLMC/2766/2022 2169/2022	KAILASH CHANDRA SAHOO-MP	RAKESH KUMAR ROUSTRAY
120	CRLMC/2767/2022 2170/2022	BIKRAM CHHATI-MP	BUDHIRAM DAS
	CRLMC/2768/2022		

121	2171/2022 CRLMC/2769/2022	RASANANDA ROUT-MP	PRAMOD CHANDRA SEJPADA
122	2172/2022 CRLMC/2772/2022	DUTI KRUSHNA MAHAPATRA-MP	SUPRIYO RANJAN MAHAPATRA
123	2173/2022 CRLMC/2773/2022	SUMITRA BEHERA-MP	DILLIP RAY
124	2174/2022 CRLMC/2773/2022	SUMITRA BEHERA-MP	DILLIP RAY
125	2175/2022 CRLMC/2773/2022	SUMITRA BEHERA-MP	DILLIP RAY
126	2176/2022 CRLMC/764/2022	KRUSHNA CHANDRA JENA-MP	KISHORE KUMAR MISHRA
127	2177/2022 CRLMC/2774/2022	RAJKISHORE AGRAWAL-MP	PRASANTA KUMAR SATAPATHY
128	2178/2022 CRLMC/890/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
129	2179/2022 CRLMC/1285/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
130	2180/2022 CRLMC/1286/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
131	2181/2022 CRLMC/1287/2022	PREETAM MOHANTY-MP	KISHORE KUMAR MISHRA
132	2182/2022 CRLMC/2780/2022	MANORANJAN BISWAL-MP	JAGANNATH BHUYAN
133	2183/2022 CRLMC/2781/2022	AJAYA KUMAR JENA@AJAY JENA-MP	SUNIL KUMAR PANDA
134	2184/2022 CRLMC/2782/2022	DILLIP KUMAR SINGH-MP	RAKESH KUMAR MALLICK
135	3119/2022 WA/418/2015	SAROJINI PARIDA-MP	M/S.PANCHANAN SAHOO
136	3120/2022 WA/1258/2022	CHITTA RANJAN SETHI-MP	MANOJ KUMAR PATI
137	3121/2022 WA/1259/2022	SASMITA NAYAK-MP	MANOJ KUMAR PATI
138	3122/2022 WA/1260/2022	JYOTSNAMAYEE BEHERA-MP	MANOJ KUMAR PATI
139	3123/2022 WA/80/2015	SAIRENDREE MUDULI-MP	
140	3124/2022 WA/1020/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
141	3125/2022 WA/128/2013	NILAMANI SAHOO-MP	
142	3126/2022 WA/1277/2022	DR. SANGITA MISRA-MP	BUDHADEV ROUSTRAY
143	3127/2022 WA/1277/2022	DR. SANGITA MISRA-MP	BUDHADEV ROUSTRAY
144	3128/2022 WA/1277/2022	DR. SANGITA MISRA-MP	BUDHADEV ROUSTRAY
145	3129/2022 WA/1279/2022	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
146	3130/2022 WA/1279/2022	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
147	13374/2022 WP(C)/17043/2022	SANTOSH KUMAR PADHI-MP	
148	13375/2022 WP(C)/25357/2022	BIDYADHAR PRADHAN-MP	TRILOCHAN NANDA
149	13376/2022 WP(C)/25360/2022	NIROD CHANDRA SETHI-MP	SRINIVAS MOHANTY
150	13377/2022 WP(C)/25358/2022	RAM RATAN AGRAWALLA-MP	CHINMAYA KUMAR NAYAK
151	13378/2022 WP(C)/34861/2021	SUBHALAXMI PRADHAN-MP	SRINIVAS MOHANTY
152	13379/2022	SUDEEP KUMAR CHATTERJEE-MP	LALATENDU SAMAL

153	WP(C)/25362/2022 13380/2022	PRAMOD KUMAR MOHAPATRA-MP	KABITA PATRA
154	WP(C)/25368/2022 13381/2022	BHAGYARATHI NANDA-MP	SUBRAT SATPATHY
155	WP(C)/25366/2022 13382/2022	TRINATH SAHOO-MP	KABITA PATRA
156	WP(C)/25371/2022 13383/2022	SIBASISH SAHU-MP	GIRIDHARI SINGH
157	WP(C)/25375/2022 13384/2022	PABITRA NAYAK-MP	KABITA PATRA
158	WP(C)/25376/2022 13385/2022	MALAY KUMAR BARIK-MP	RITA SINGH
159	WP(C)/18786/2022 13387/2022	DIBAKAR SAMANTA-MP	SAMAYA KUMAR RAY
160	WP(C)/25379/2022 13388/2022	RAJENDRA MISHRA-MP	
161	WP(C)/8099/2018 13389/2022	KHATUA MALLICK-MP	RAMA PRASAD DALAI
162	WP(C)/23399/2013 13390/2022	BISWARANJAN MOHAPATRA-MP	PRADIPTA KISHORE BHUYAN
163	WP(C)/25381/2022 13391/2022	PITABAS BARA-MP	
164	WP(C)/1466/2014 13392/2022	ROHIT KU. DEHERI-MP	SURENDRA KUMAR GARTIA
165	WP(C)/24621/2022 13393/2022	JAMI BADRI N.PRUSTY-MP	ABINASH ROUSTRAY
166	WP(C)/2695/2009 13394/2022	BAIDHAR BEHERA-MP	BISWAJIT TRIPATHY
167	WP(C)/25386/2022 13395/2022	PRAFULLA KUMAR SAHOO-MP	
168	WP(C)/9382/2020 13396/2022	BIJAYA KUMAR MOHAPATRA-MP	BUDHADEV ROUSTRAY
169	WP(C)/21103/2022 13397/2022	TRILOCHAN ACHARYA-MP	PRASANTA KUMAR MOHANTY
170	WP(C)/25389/2022 13398/2022	RAMAKANTA BEHERA-MP	GOPINATH MISHRA
171	WP(C)/25390/2022 13399/2022	PURNACHANDRA BERA-MP	AYUSMAN MAHANTA
172	WP(C)/25392/2022 13400/2022	DR. ASEEMA MALLIK-MP	DURGESH NARAYAN RATH
173	WP(C)/25391/2022 13401/2022	BHIMSEN DAS-MP	AYUSMAN MAHANTA
174	WP(C)/25393/2022 13402/2022	SANKAR KUMAR CHANDA-MP	AYUSMAN MAHANTA
175	WP(C)/25394/2022 13403/2022	SISIR DAS-MP	AYUSMAN MAHANTA
176	WP(C)/25396/2022 13404/2022	KARTIKA CHANDRA JANA-MP	AYUSMAN MAHANTA
177	WP(C)/25398/2022 13405/2022	JYOTIRANJAN PRADHAN-MP	MOHIT AGARWAL
178	WP(C)/7451/2022 13406/2022	JAGANNATHDHAM SUPERSTRUCTURES PVT. LTD., BBSR	SWAT KUMAR ACHARYA
179	WP(C)/25400/2022 13407/2022	SASMITA NAYAK-MP	AYUSMAN MAHANTA
180	WP(C)/25401/2022 13408/2022	BUDHI RAM BERA-MP	AYUSMAN MAHANTA
181	WP(C)/25402/2022 13409/2022	KAILASH CHANDRA @ KAILASH BERA-MP	AYUSMAN MAHANTA
182	WP(C)/25403/2022 13410/2022	JAYANTI KAR-MP	AYUSMAN MAHANTA
183	WP(C)/25404/2022 13411/2022	ARUNA KUMAR ROUT-MP	SANJIB MOHANTY
	WP(C)/25321/2022		

184	13412/2022 WP(C)/25405/2022	KARTIK CHANDRA BERA-MP	AYUSMAN MAHANTA
185	13414/2022 WP(C)/6779/2020	SRIKANTA BEHERA-MP	
186	13415/2022 WP(C)/6779/2020	SRIKANTA BEHERA-MP	
187	13416/2022 WP(C)/25406/2022	PINTU JANA-MP	AYUSMAN MAHANTA
188	13417/2022 WP(C)/4151/2007	SRIDHAR PR.MOHANTY-MP	M/S.MANOJ KU.MOHANTY
189	13418/2022 WP(C)/25407/2022	BRAJENDRA KUMAR MEHER-MP	MOHENDRA KUMAR MOHAPATRO
190	13419/2022 WP(C)/25409/2022	BULU KHILLO-MP	SIDHARTHA SWAIN
191	13420/2022 WP(C)/12174/2022	BHAGABAT BEHERA-MP	
192	13421/2022 WP(C)/25411/2022	MANASH CHANDRA BERA-MP	AYUSMAN MAHANTA
193	13422/2022 WP(C)/12173/2022	SATYABADI NAYAK-MP	
194	13423/2022 WP(C)/12176/2022	AMULYA KUMAR MUDULI-MP	
195	13424/2022 WP(C)/25414/2022	GOURA HORI MANDAL-MP	AYUSMAN MAHANTA
196	13425/2022 WP(C)/25417/2022	SONY WORLD TEMPL, BBSR-MP	TANMAY MISHRA
197	13426/2022 WP(C)/2016/2016	MADHUSMITA CHAND-MP	M/S.RAKESH KU.MALLICK
198	13427/2022 WP(C)/25419/2022	PRAFULLA MANDAL-MP	AYUSMAN MAHANTA
199	13428/2022 WP(C)/25422/2022	TAPAN @ TANAN KUMAR DAS-MP	AYUSMAN MAHANTA
200	13429/2022 WP(C)/25427/2022	MINATI MISHRA-MP	SANJAY KUMAR SAMANTARAY
201	13430/2022 WP(C)/25427/2022	MINATI MISHRA-MP	SANJAY KUMAR SAMANTARAY
202	13431/2022 WP(C)/25348/2022	FAKIR RATH-MP	SUKANTA KUMAR NAYAK
203	13432/2022 WP(C)/25429/2022	SUBHASHREE MISHRA-MP	SANJAY KUMAR SAMANTARAY
204	13433/2022 WP(C)/25429/2022	SUBHASHREE MISHRA-MP	SANJAY KUMAR SAMANTARAY
205	13434/2022 WP(C)/25430/2022	RAJ KUMA MISHRA-MP	SANJAY KUMAR SAMANTARAY
206	13435/2022 WP(C)/25430/2022	RAJ KUMA MISHRA-MP	SANJAY KUMAR SAMANTARAY
207	13436/2022 WP(C)/25431/2022	GOURI KUMAR MISHRA-MP	SANJAY KUMAR SAMANTARAY
208	13437/2022 WP(C)/25431/2022	GOURI KUMAR MISHRA-MP	SANJAY KUMAR SAMANTARAY
209	13438/2022 WP(C)/25434/2022	KUNU MUNDA-MP	ARJUNA CHARANA BEHERA
210	13439/2022 WP(C)/25436/2022	NEHERU BAGARTI-MP	SAMARENDRA PATTANAIAK
211	13440/2022 WP(C)/23052/2022	SUSIM KANTI MOHANTY-MP	
212	13441/2022 WP(C)/23662/2022	SUSIM KANTI MOHANTY-MP	
213	13442/2022 WP(C)/25438/2022	PURNIMA SAHU-MP	RAKESH SAHU
214	13443/2022 WP(C)/24532/2022	AKLIM BEGUM-MP	MIHIR SAHOO
215	13444/2022	AKLIM BEGUM-MP	MIHIR SAHOO

216	WP(C)/24535/2022 13445/2022	SWARNALATA DEI @ JENA-MP	MANOJ KUMAR PATI
217	WP(C)/22500/2022 13446/2022	BIBEKANANDA THAKUR-MP	SAMARENDRA BAHADUR
218	WP(C)/25443/2022 13447/2022	ACHARYA HARIHAR SMRUTI HIGHER SECONDARY SCHOOL, PURI-MP	
219	WP(C)/17133/2022 13448/2022	LINGARAJ PRADHAN-MP	SANJAT DAS
220	WP(C)/25449/2022 13449/2022	UPENDRA KUMAR SAHOO-MP	NIRANJAN PANDA
221	WP(C)/25450/2022 13450/2022	SHAILABALA SAHOO-MP	NIRANJAN PANDA
222	WP(C)/25454/2022 13451/2022	RANJAN KUMAR SAHU-MP	AJAYA KUMAR JENA
223	WP(C)/25455/2022 13452/2022	GANESWAR SAHOO-MP	NIRANJAN PANDA
224	WP(C)/25457/2022 13453/2022	M/S. KOMAL TEXTILES, CUTTACK-MP	TUSHAR KANTI SATAPATHY
225	WP(C)/18676/2022 13454/2022	RAMA CHANDRA SAHOO-MP	NIRANJAN PANDA
226	WP(C)/25460/2022 13455/2022	M/S. JAGADAMBA APPARELS, CUTTACK-MP	TUSHAR KANTI SATAPATHY
227	WP(C)/18675/2022 13456/2022	RAMA KRUSHNA BISWARAY-MP	SOUMYA DEV RAY
228	WP(C)/25461/2022 13457/2022	HEMANT KUMAR JENA-MP	SUPRIYO RANJAN MAHAPATRA
229	WP(C)/25462/2022 13458/2022	SOUMYA RANJAN PARIDA-MP	M/S PRATIK DASH, S.A. PATTNAIK, M/S.PITAMBAR A
230	WP(C)/16040/2017 13459/2022	SOUMYA RANJAN PARIDA-MP	M/S PRATIK DASH, S.A. PATTNAIK, M/S.PITAMBAR A
231	WP(C)/16040/2017 13460/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
232	WP(C)/25467/2022 13461/2022	M/S SAMBALPURI BASTRAYALAYA HANDLOOM CO OPERATIVE SOCIETY LTD., BARGARH-MP	
233	WP(C)/25469/2022 13462/2022	SANGRAM KESHARI JENA-MP	SANTOSH KUMAR PATTANAİK
234	WP(C)/25471/2022 13463/2022	SAGAR AGARWAL-MP	SOUMYA MISHRA
235	WP(C)/25473/2022 13464/2022	MOUNT LITERA ZEE SCHOOL, BBSR-MP	RAJJEET ROY
236	WP(C)/23068/2022 13465/2022	AKSHYA KUMAR DAS-MP	DILLIP RAY
237	WP(C)/25456/2022 13466/2022	INDARA SAHU-MP	TUSHAR KUMAR MISHRA
238	WP(C)/25478/2022 13467/2022	INDARA SAHU-MP	TUSHAR KUMAR MISHRA
239	WP(C)/25478/2022 13468/2022	INDARA SAHU-MP	TUSHAR KUMAR MISHRA
240	WP(C)/25478/2022 13469/2022	BABULAL SAHOO-MP	TUSAR KUMAR MISHRA
241	WP(C)/25481/2022 13470/2022	BABULAL SAHOO-MP	TUSAR KUMAR MISHRA
242	WP(C)/25481/2022 13471/2022	BABULAL SAHOO-MP	TUSAR KUMAR MISHRA
243	WP(C)/25481/2022 13472/2022	M/S SHREE BALAJI INTERNATIONAL, BBSR-MP	PRASANTA KUMAR SATAPATHY
244	WP(C)/25483/2022 13473/2022	BARABATI SARBA DHARMA SANSKRUTIKA PARISHAD-MP	DAYANANDA MOHAPATRA
245	WP(C)/25484/2022 13474/2022	JAYA BHAGABAN AGRAWALA-MP	KALI PRASANNA MISHRA
246	WP(C)/21641/2021 13475/2022	MOUNT LITERA ZEE SCHOOL, BBSR-MP	
	WP(C)/23068/2022		

247	13476/2022 WP(C)/25493/2022	ITISMA PANI-MP	BHABANI SHANKAR RAYAGURU
248	13477/2022 WP(C)/25495/2022	NEELACHAL INSTITUTE OF MEDICAL SCIENCES, BBSR-MP	RAMI RATH
249	13478/2022 WP(C)/14895/2017	SALMAN KHAN-MP	M/S.DAYANIDHI MISHRA
250	13479/2022 WP(C)/20762/2022	BISWAJEET BEHERA @ MOHAPATRA-MP	
251	13480/2022 WP(C)/25497/2022	TARUN KUMAR DEY-MP	RAMAKANTA SAHOO
252	13481/2022 WP(C)/25499/2022	SAI SWADHIN COMMERCIAL PVT. LTD., KORAPUT-MP	SASWAT KUMAR ACHARYA
253	13482/2022 WP(C)/25504/2022	M/S B.L.ENGINEERS, BBSR-MP	SIDHARTH SHANKAR PADHY
254	13483/2022 WP(C)/25505/2022	M/S BRACE IRON AND STEEL PVT. LTD., NEW DELHI-MP	RUDRA PRASAD KAR
255	13484/2022 WP(C)/25505/2022	M/S BRACE IRON AND STEEL PVT. LTD., NEW DELHI-MP	RUDRA PRASAD KAR
256	13485/2022 WP(C)/25507/2022	SHEK KALA-MP	M.A.ALI
257	13486/2022 WP(C)/25456/2022	AKSHYA KUMAR DAS-MP	DILLIP RAY